

1 Oa 350/1099/2020, O.A. 350/1100/2020, O.A. 350/1101/2020, O.A. 350/1102/2020, O.A. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

Date of Order: 25.01.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

O.A 350/1099/2020

Bhoor Singh Meena,
Son of Baboo Lal Meena,
Residing at Village & P.O. - Pareeta,
The-Karouli, District - Karauli,
Pin - 322219,
Rajasthan.

O.A. 350/1100/2020

Raj Kumar Meena,
Son of Ram Avatar Meena,
Residing at Village - Chhan,
P.O. - Jeevali,
The - Wazirpur,
District - Sawai Madhopur,
Pin - 322219,
Rajasthan.

O.A. 350/01101/2020

Sanjay Kumar Meena,
Son of Bhay Singh Meena,
Residing at Kotra Dhahar,
P.O. - Palanpur,
District - Karauli,
Pin - 322234,
Rajasthan.

O.A. 350/01102/2020

Khushi Ram Meena,
Son of Ram Singh Meena,
Residing at Village - Meena Kheriya,
P.O. - Paota, The - Mahwa,
District - Dausa (Raj),
Pin - 321612,
Rajasthan.

O.A. 350/01103/2020

Rinku Meena,
Son of Shriman Lal Meena,
Residing at Village - Rajouli,
P.O. - Dhawan, The - Todabhim,
District - Karauli,
Pin - 322213,
Rajasthan.

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o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020 , o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

O.A. 350/01117/2020 Brijesh,
Son of Malkhan Singh,
Residing at
Village & P.O. – Mohacha,
Teh – Wazipur,
District – Sawai Madhopur,
Pin – 322205,
Rajasthan.

O.A. 350/01124/2020 Harikesh Meena,
Son of Braj Mohan Meena,
Residing at Village – Kotdi,
P.O. – Talwara,
The – Gangapur City,
District – Sawai Madhopur,
Pin – 322201,
Rajasthan.

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3 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

Rajasthan.

O.A. 350/1126/2020

Deshraj Meena,
Son of Ram Kishar Meena,
Residing at 173,
Bhairam Patti,
P.O. - Mahu,
Shyampur Moondri,
District - Karauli,
Pin - 322254,
Rajasthan.

O.A. 350/1127/2020

Narendra Kumar Meena,
Son of Om Prakash Meena,
Residing at Village - Jakhiwal Danhi,
Kolwa Gram Dausa,
Pin - 303325,
Rajasthan.



O.A. 350/1136/2020

Vijay Kumar Meena,
Son of Revdya Meena,
Residing at Ramsinghpura,
Teh - Bamanwas,
Radheki Shafipura,
District - Sawai Madhopur,
Pin - 322211,
Rajasthan.

O.A. 350/1137/2020

Lekhraj Meena,
Son of Mulchand Meena,
Residing at Village & P.O. - Jakhoda,
Teh - Sapotra,
District - Karauli,
Pin - 322218,
Rajasthan.

O.A. 350/1145/2020

Ram Gopal Singh Meena,
Son of Ramswaroop Meena,
Residing at Village & P.O. - Mohacha,
Teh - Sawai,
District - Sawai Madhopur,
Pin - 322205,
Rajasthan.

O.A. 350/1146/2020

Roop Singh Meena,
Son of Kishllu Meena,
Residing at Village - Govindpura (Jhopadi),
P.O. - Salempur,

4 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

Teh – Sapotra,
District – Karouli,
Pin – 322202,
Rajasthan.

O.A. 350/1147/2020 Brahm Singh Meena,
Son of Ashok Meena,
Residing at Sohan Bala Chowk,
Khandeep,
District – Sawai Madhopur,
Pin – 322205,
Rajasthan.

O.A. 350/1149/2020 Bhagwan Singh Meena,
Son of Hari Ram Meena,
Residing at Village & P.O. – Meena Baroda,
Teh – Wazirpur,
District – Sawai Madhopur,
Pin – 313605,
Rajasthan.



O.A. 350/1150/2020 Bharat Lal Meena,
Son of Batti Lal Meena,
Residing at Village – Rundi,
P.O – Kurgaon,
Teh – Sapotra,
District – Karouli,
Pin – 322255,
Rajasthan.

O.A. 350/01162/2020 Ajay Kumar Meena,
Son of Ramsi Meena,
Residing at Village & P.O. – Kaima,
Teh – Nadoti,
District – Karauli,
Pin – 322215,
Rajasthan.

O.A. 350/01173/2020 Amar Singh Meena,
Son of Gendee Lal Meena,
Residing at Teh – Nadoti,
District – Karauli,
Pin – 322215,
Rajasthan.

O.A. 350/01174/2020 Ganpat Lal Meena,
Son of Dilli Ram Meena,
Residing at

5 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

Village & P.O. &
Teh – Bamanwas Patti,
Khurd, District – Sawaio Madhopur,
Pin – 322211,
Rajasthan.

O.A. 350/01175/2020 Namo Narayan Meena,
Son of Babu Lal Meena,
Residing at Village & P.O. – Khandeep,
Teh – Wazirpur,
District – Sawai Madhopur,
Pin – 322205,
Rajasthan.

O.A. 350/01176/2020 Rakesh Meena,
Son of Shree Rimnivas Meena,
Residing at Bhurapatti,
Village – Badoli,
Teh – Wazirpur,
District – Sawai Madhopur,
Pin – 322219,
Rajasthan.



O.A. 350/01187/2020 Shivjee Meena,
Son of Visharswaroop Meena,
Residing at 102, Badree Nath Mandir Ke Pass,
Nagla Meena,
District – Karaoli,
Pin – 322230,
Rajasthan.

O.A. 350/01188/2020 Surendra Kumar Meena,
Son of Pukhraj Meena,
Residing at Village & P.O. – Sop,
Teh – Nadoti,
District – Karaoli,
Pin – 322204,
Rajasthan.

O.A. 350/01189/2020 Ramraj Meena,
Son of Khunna Ram Meena,
Residing at Village – Shyampur Mundari,
Mahu (Ghonsla),
Hinduan City,
District – Karaoli,
Pin – 322254,
Rajasthan.

6 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

O.A. 350/01190/2020 Prathviraj Meena,
Son of Bharat Lal Meena,
Residing at
Village & P.O. – Sop,
Teh – Nadoti,
District – Karaoli,
Pin – 322204,
Rajasthan.

O.A. 350/01191/2020 Mukesh Chand Meena,
Son of Mohar Singh Meena,
Residing at Village & P.O. – Kotari,
Teh – Hindaun City,
District – Karaoli,
Pin – 322234,
Rajasthan.



O.A. 350/01192/2020 Raghuvir Meena,
Son of Babu Lal Meena,
Residing at Village – Leeloti,
P.O. – Bajheda,
Teh – Hinduan,
Pin – 322234,
Rajasthan.

O.A. 350/01207/2020 Rishi Kesh Meena,
Son of Tulsi Ram Meena,
Residing at Village – Nand Khurd,
P.O. – Goarda,
Teh – Todabhim,
Dist. – Karaoli,
Pin – 321611,
Rajasthan.

O.A. 350/01208/2020 Rakesh Kumar Meena,
Son of Jagan Lal Meena,
Residing at Village – Shyampur Mundari,
Mahu (Ghonsla), Hinduan City,
District – Karaoli,
Pin – 322254,
Rajasthan.

O.A. 350/01209/2020 Shivkesh Meena,
Son of Kadu Ram Meena,
Residing at Village & P.O. – Jhareda,
Teh – Hinduan City, District – Karaoli,
Pin – 322230,
Rajasthan.

7 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

O.A. 350/01226/2020 Rajesh Kumar Meena,
Son of Hajari Lal Meena,
Residing at
Village – Meena Khediya,
P.O. – Gazipur,
Teh – Mahwa,
Dist – Dausa,
Pin – 321612,
Rajasthan.

O.A. 350/01227/2020 Dheer Singh Meena,
Son of Ramesh Chand Meena,
Residing at Village & P.O. – Jhareda,
Teh – Hinduan City,
District – Karaoli,
Pin – 322230,
Rajasthan.



O.A. 350/01228/2020 Balkesh Meena,
Son of Chhoti Udai,
Residing at Teh – Warirpur,
District – Sawai Madhopur,
Pin – 322202,
Rajasthan.

O.A. 350/01229/2020 Rakesh Kumar Nimroth,
Son of Shiboo Ram Meena,
Residing at Nagla Meena,
District – Karaoli,
Pin – 322230,
Rajasthan.

O.A. 350/01343/2020 Kedar Prasad Meena,
Son of Ramlal Meena,
Residing at Village – Khadarpur,
P.O. – Thikariya,
Teh – Sikaray, Dausa,
P.S. & District – Jaipur,
Rajasthan – 302017.

O.A. 350/01148/2020 Amrit Lal Meena,
Son of Ramnath Meena,
Residing at
Village & P.O. – Piloda (Railway Station),
Teh – Wazirpur,
Dist. – Sawai Madhopur,
Pin – 322205,

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8 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

Rajasthan.

..... Applicants

-VS-

1. Union of India,
Services through the
General Manager,
Eastern Railway,
17, N.S. Road,
Kolkata – 700 001,
West Bengal.
2. The Chairman,
Railway Recruitment Cell,
Eastern Railway,
56, C.R. Avenue,
RITES Building,
1st Floor,
Kolkata – 700 012.
3. Assistant Personnel Officer (Recruitment),
Railway Recruitment Cell,
Eastern Railway,
56, C.R. Avenue,
RITES Building,
1st Floor,
Kolkata – 700 012.

... Respondents

For The Applicant(s): Mr. B. GHOSHAL, COUNSEL
MS. S. ROY, COUNSEL

For The Respondent(s): MR. S. CHATTERJEE, COUNSEL
MR. N.D. BANDYOPADHYAY, COUNSEL
MR. T. BHANJA, COUNSEL
MS. T. DAS, COUNSEL
MR. D BASAK, COUNSEL

ORDER (ORAL)

Per: Dr. Ms. Nandita Chatterjee, Member (A):

Being aggrieved at not having been appointed by respondent authorities in response to the Employment Notice No. 0112/2020, the

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9 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

applicants have approached this Tribunal under Section 19 of the Administrative Tribunals Act, 1985 praying for the following relief:-

- a) To pass an appropriate order directing the concerned respondents to recruit the applicant as per the judgment passed by the Hon'ble Justice Dipankar Datta and Hon'ble Justice Protik Prakash Banerjee in W.P.C.T 49 of 2017 (in re: Bipul Kumar Biswas and Others -v- Union of India and Others) dated 24.04.2020 for the posts as advertised in connection with employment notice being no employment notice no EN-0112/2012 dated 01.10.2012 as the applicant standing with the same footing with the litigants in the said matter Forthwith;
- b) To pass an appropriate order directing the concerned respondents to transmit and authenticate the records and documents in regard to the instant case before this Hon'ble Tribunal so that conscionable justice may be done upon hearing the parties.
- c) Such further and other order or orders be passed and/or direction or directions be given as this Hon'ble Tribunal may deem fit and proper."



2. As the applicants in each of these O.As pray for the same relief and, would base their claims on similar set of facts, as well as application of the judicial ratio contained in the same judgment, all the abovenoted OAs are being disposed of with a common order.

3. Heard ld. Counsel for both sides. Examined documents on record, as well as the order of the Hon'ble Apex Court in Petition (s) for Special Leave to Appeal (C) No. 11748/2020 (Arising out of impugned final judgement and order dated 24.04.2020 in WPCT No. 49/2017 passed by the High Court at Calcutta in *(Union of India & Ors versus Bipul Kumar Biswas & Ors,)*, as furnished by ld. Counsel for the respondents during hearing.

4. Ld. Counsel for the applicant would submit that the law with regard to normalization (in awarding marks of candidates appearing on various venues/sessions with different sets of question papers) has been laid down by the Hon'ble High Court at Calcutta in WPCT 49/2017 (*Bipul Kumar Biswas and Others vs Union of India and Others*) and other batch cases, particularly,

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10 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020, o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

with reference to the underlined condition that such normalisation can be resorted to when there was an established difference in the level of difficulty in question papers in different shifts/sessions.

The applicants would, therefore, pray that the respondents be directed to dispose of their representations at Annexure A-4 to the O.A, in which they have prayed for appointment in the light of judgement in WPCT 49/2017, supra, in a time bound manner.

5. Ld. Counsel for the respondents would, per contra, argue that the judgement and orders of the Hon'ble High Court in Calcutta in in WPCT 49/2017, supra, was challenged by the Union of India in the Hon'ble Supreme Court and, upon hearing, the Hon'ble Supreme Court had directed as follows:-

"Issue notice.

The respondent appearing on caveat is allowed four weeks' time to file counter affidavit.

In the meantime, the impugned direction dated 24.04.2020 issued by the learned Division Bench shall not be given effect to."

6. Both Ld. Counsel would agree that these Original Applications can be disposed of by directing the competent respondent authority to dispose of the pending representations in the light of the Hon'ble Supreme Court's orders whenever the matter is decided by the Hon'ble Supreme Court.

7. Accordingly, we would dispose of the all these Original Applications by directing the respondent authority to dispose of the representations as pending at their end and subject to receipt thereof, within a period of 12

11 oa 350/1099/2020, o.a. 350/1100/2020, o.a. 350/1101/2020, o.a. 350/1102/2020, o.a. 350/1103/2020, o.a. 350/1104/2020, o.a. 350/1117/2020, o.a. 350/1118/2020 , o.a. 350/1123/2020, o.a. 350/1124/2020, o.a. 350/1125/2020, o.a. 350/1126/2020, o.a. 350/1127/2020, o.a. 350/1136/2020, o.a. 350/1137/2020, o.a. 350/1145/2020, o.a. 350/1146/2020, o.a. 350/1147/2020, o.a. 350/1149/2020, o.a. 350/1150/2020, o.a. 350/1162/2020, o.a. 350/1173/2020, o.a. 350/1174/2020, o.a. 350/1175/2020, o.a. 350/1176/2020, o.a. 350/1187/2020, o.a. 350/1188/2020, o.a. 350/1189/2020, o.a. 350/1190/2020, o.a. 350/1191/2020, o.a. 350/1192/2020, o.a. 350/1207/2020, o.a. 350/1208/2020, o.a. 350/1209/2020, o.a. 350/1226/2020, o.a. 350/1227/2020, o.a. 350/1228/2020, o.a. 350/1229/2020, o.a. 350/1343/2020 and o.a. 350/1148/2020

weeks from the date as and when these matters are decided upon by the Hon'ble Supreme Court.

8. The O.As stand disposed of accordingly. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

SP

